

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

OA/310/01700/2019

Dated Friday the 20th day of December Two Thousand Nineteen

CORAM : HON'BLE MR. T. JACOB, Member (A)

T. Eveline
D/o late S. Thambusammy
Ex Blacksmith
No. 5, Anthoniyar Koil Street
Subramaniapuram
Trichy – 620 020. ... Applicant

By Advocate **M/s Ratio Legis**

Vs

1. Union of India rep by
The General Manager
Southern Railway
Park Town, Chennai 600 003.
2. The Workshop Personnel Officer
Southern Railway/Golden Rock
Trichy 620 004. ... Respondents

By Advocate **Mr.P. Srinivasan**

ORAL ORDER**(Pronounced by Hon'ble Mr. T. Jacob, Member(A))**

Heard. The applicant has filed this OA seeking the following relief :

"To call for the records related to the service to late S. Thambusamy in the Railway Service and the latest representation dated 31.03.2019 accompanied by necessary documents and to direct the respondents to extend the benefit of family pension to the applicant in terms of Rule 75 of the Pension Rules with admissible interest and to pass such other order/orders as this Hon'ble Tribunal may deem fit and proper and thus to render justice."

2. When the matter is taken up for hearing, it is submitted that the applicant has made a representation dt. 31.03.2019 which is still pending for consideration. Learned counsel for the applicant submits that the applicant would be satisfied if the respondents are directed to consider the representation of the applicant and pass a speaking order within a time limit to be stipulated by this Tribunal.
3. Mr. P. Srinivasan, Sr. Standing Counsel for Railways takes notice for the respondents.
4. Keeping in view the limited relief sought and without going into the substantive merits, I deem it appropriate to direct the respondent to consider the representation of the applicant dt. 31.03.2019 (Annexure A-3) in accordance with law and relevant rules and pass a reasoned and speaking order within a period of three months from the date of receipt of a copy of this order.
5. OA is disposed of at the admission stage. No costs.

(T.Jacob)
Member(A)
20.12.2019

SKSI